

MR. CHAIRMAN: I will come to you. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, point of order. ...*(Interruptions)*...

MR. CHAIRMAN: Please go back. ...*(Interruptions)*... Let me tell you. ...*(Interruptions)*... Shri Amit Shah to move for leave to introduce the Jammu and Kashmir Reservation (Second Amendment) Bill, 2019. ...*(Interruptions)*...

GOVERNMENT ON BILLS*

The Jammu and Kashmir Reorganisation Bill, 2019

गृह मंत्री (श्री अमित शाह): महोदय, मैं यह भी प्रस्ताव करता हूँ:

"कि जम्मू और कश्मीर पुनर्गठन विधेयक, 2019 को पुरःस्थापित करने की अनुमति दी जाए।"

The question was put and the motion was adopted.

श्री अमित शाह: महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

The Jammu and Kashmir Reservation (Second Amendment) Bill, 2019

गृह मंत्री (श्री अमित शाह): महोदय, मैं यह भी प्रस्ताव करता हूँ:

"कि जम्मू और कश्मीर आरक्षण अधिनियम, 2004 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

The question was put and the motion was adopted.

श्री अमित शाह: महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

MR. CHAIRMAN: The Bill has been introduced. ...*(Interruptions)*... We are only discussing the Reservation Bill. ...*(Introductions)*... We are discussing only the Reservation Bill. Please go back to your seats. ...*(Interruptions)*... We are discussing the Reservation Bill. ...*(Interruptions)*... We are discussing only the Reservation Bill. ...*(Interruptions)*... Try to understand. Please. ...*(Interruptions)*... We are only discussing the Reservation Bill. The Reservation Bill has already been circulated. Please go back to your seats. This is not the way. ...*(Interruptions)*... I am coming to that. ...*(Interruptions)*... We would be discussing only the Reservation Bill now. Other Bills would be taken up after they are circulated. ...*(Interruptions)*... We would take up other

*Discussed together with Government Bills.